

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 75 OF 2024**

IN THE MATTER OF:

Mohd Jamshed JiddiPETITIONER

VERSUS

State of Uttar PradeshRESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 02.05.2024)

Mohd Jamshed JiddiPETITIONER

VERSUS

- 1. Member Secretary, Uttar Pradesh Pollution Control Board**
Building No. TC-12V, Vibhuti Khand,
Gomti Nagar, Lucknow-226 010
Contact – +91-522-2720831
Email – ms@uppcb.in **Respondent No. 1**
- 2. Regional Officer,**
Ministry of Environment, Forest and Climate Change, Lucknow
Integrated Regional office, Kendriya Bhawan
5th floor, Sector H, Aliganj, Lucknow – 226 020
Contact - 91-522-2326696
Email – roc.lko-mef@nic.in **Respondent No. 2**
- 3. District Magistrate**
Gorakhpur,
DM Bungalow Road, Hari OM Nagar,
Bilandpur, Gorakhpur, Uttar Pradesh – 273 001
Contact - 9454417544
Email - dmgor@nic.in **Respondent No. 3**
- 4. IGL India Glycols Limited**
Through the Administrative Head,
Sector 15, GIDA,
Gorakhpur, Uttar Pradesh – 273 001
[2B, Sector-126, Noida, Gautam Budh Nagar, Uttar Pradesh – 201304]
Contact - +91 (5947) 269000
Email - iglho@indiaglycols.com **Respondent No. 4**